COURT NO. 6

THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR

To be Heard on Tuesday The 24th day of November 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
1	CC/3252/2026 (WA/914/2025) IA 1/2026 Dispense with Petition IA 2/2026 Recall Petition	DASARI CHENNA KESAVULU Vs G CHINNAIAH	SATISH SANDU	RAMA RAO KOCHIRI (HCJ NOTE) NO BAILABLE WARRANT ORDER DATED 12/11/2026 SR NON BAILABLE WARRANT SENT THROUGH SUPERINTENDENT OF POLICE KADAPA IS NOT YET RETURNED	YSR KADAPA
FOR ADMISSION					
2	WP/32513/2026 IA 1/2026 Stay Petition	M/S SRI LAKSHMI SRINIVASA AGENCIES Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	K.RAGHAVENDER REDDY	GP FOR COMMERCIAL TAX	GUNTUR
3	WP/32720/2026 IA 1/2026 Stay Petition	M/S. MODERN ENGINEERS AND CONTRACTORS Vs THE ASSISTANT COMMISSIONER (ST)	SARANU PHANI TEJA	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
4	WP/32750/2026 IA 1/2026 Stay Petition	M/S. SRI VIGNESWARA ENTERPRISES Vs THE ASSISTANT COMMISSIONER (ST)	M V J K KUMAR	GP FOR COMMERCIAL TAX	CHITTOOR
5	WP/33195/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MRS. VENIGALLA USHA Vs THE AUTHORITY FOR ADVANCE RULING	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
6	WP/33401/2026 IA 1/2026 Suspension Petition	VIJAYABHASKARA SWAMYNADHAN YERAMSETTI Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR COMMERCIAL TAX	-
7	WP/33424/2026 IA 1/2026 Stay Petition	TIRUMALA ROCK MINING Vs THE ASSISTANT COMMISSIONER OF CENTRAL TAX	ANJALI AGARWAL	B V S CHALAPATI RAO	CHITTOOR
8	WP/33428/2026 IA 1/2026 Stay Petition	SARADHI AGENCIES Vs ASSISTANT COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX	KRISHNA
9.1 along with 9					
9	WP/33452/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition	SMT. GADIPUDI SIVA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	ROSEDAR S.R.A	GP FOR COMMERCIAL TAX B V S CHALAPATI RAO	GUNTUR

9.1	WP/33632/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition IA 3/2026 Stay Petition IA 4/2026 Direction Petition	GADIPUDI CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	ROSEDAR S.R.A	GP FOR SERVICES II B V S CHALAPATI RAO	GUNTUR
10	WP/33465/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Dispense with Petition	M/S. KCC BUILDCON PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	GP FOR COMMERCIAL TAX	SPS NELLORE
11	WP/33497/2026 IA 1/2026 Stay Petition	M/S MARUTHI-U VIJAYA VARMA(JV) Vs THE STATE OF ANDHRA PRADESH	V.RAVINDHAR	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
12	WP/33511/2026 IA 1/2026 Stay Petition	LAKSHMI NARAYANA COTTONS Vs THE SUPERINTENDENT OF CENTRAL TAX	K.RAGHAVENDER REDDY	B V S CHALAPATI RAO	KURNOOL
13	WP/33535/2026 IA 1/2026 Stay Petition	M/S. SRI KUNA SIDDESWARA Vs THE UNION OF INDIA	K S NAVEEN	GP FOR MINES AND GEOLOGY	ANANTAPUR
14	WP/33544/2026 IA 1/2026 Stay Petition	LANKA RAMASIVA REDDY Vs ASSISTANT COMMISSIONER (CENTRAL TAX)	P RAJKUMAR	SANTHI CHANDRA (Sr. Standing Counsel for CBIC) GP FOR COMMERCIAL TAX	SPS NELLORE

15.1,15.2,15.3,15.4 along with 15

15	WP/33599/2026 IA 1/2026 Stay Petition	GOOGLE COMMUNICATIONS Vs ASSISTANT COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX	ANANTAPUR
15.1	WP/33600/2026 IA 1/2026 Stay Petition	M/S GOOGLE COMMUNICATIONS Vs ASSISTANT COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX	ANANTAPUR
15.2	WP/33603/2026 IA 1/2026 Stay Petition	M/S GOOGLE COMMUNICATIONS Vs ASSISTANT COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX	ANANTAPUR
15.3	WP/33772/2026 IA 1/2026 Stay Petition	M/S GOOGLE COMMUNICATIONS Vs ASSISTANT COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX	ANANTAPUR
15.4	WP/33951/2026 IA 1/2026 Stay Petition	GOOGLE COMMUNICATIONS Vs ASSISTANT COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR	GP FOR COMMERCIAL TAX	ANANTAPUR
16	WP/33878/2026 IA 1/2026 Stay Petition	SUBBA RAO JALADI Vs THE COMMISSIONER OF INCOME TAX(APPEALS)	M V J K KUMAR		GUNTUR

17	WP/34122/2026 IA 1/2026 Stay Petition	RENUKA DEVI TRADERS Vs THE STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	GP FOR COMMERCIAL TAX	GUNTUR
18	WP/34124/2026 IA 1/2026 Stay Petition	RENUKA DEVI TRADERS Vs THE STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	GP FOR COMMERCIAL TAX	GUNTUR
19	WP/34126/2026 IA 1/2026 Stay Petition	M/S. RENUKA DEVI TRADERS Vs THE STATE OF ANDHRA PRADESH	DODDAKA HARSHA VARDHAN	GP FOR COMMERCIAL TAX	GUNTUR
20	WP/34233/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	K.ADI LAKSHMI Vs THE UNION OF INDIA	DODDAKA HARSHA VARDHAN	GP FOR TRANSPORT	KRISHNA
21	WP/34234/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	K SIVARAMA PRASAD Vs THE UNION OF INDIA	DODDAKA HARSHA VARDHAN	GP FOR COMMERCIAL TAX	KRISHNA
22	WP/34251/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	K SRI LAKSHMI Vs THE UNION OF INDIA	DODDAKA HARSHA VARDHAN	GP FOR TRANSPORT	KRISHNA
23	WP/34320/2026 IA 1/2026 Stay Petition	M/S GOOGLE COMMUNICATIONS Vs ASSISTANT COMMISSIONER OF STATE TAX	J.N VENKATA SURESH KUMAR		ANANTAPUR
24	WP/34390/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition	KATTA PARAMESWARA REDDY Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	KURNOOL
25	WP/34397/2026 IA 1/2026 Stay Petition	M/S. PVR ENTERPRISES Vs THE UNION OF INDIA	K S NAVEEN	GP FOR MINES AND GEOLOGY GP FOR COMMERCIAL TAX	VIZIANAGARAM
26	WP/34428/2026 IA 1/2026 Stay Petition	PVR ENTERPRISES Vs THE UNION OF INDIA	K S NAVEEN	GP FOR MINES AND GEOLOGY GP FOR COMMERCIAL TAX	VIZIANAGARAM

FOR ORDERS

27	WP/17933/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	PALAPARTHI SRINATH Vs HIGH COURT OF ANDHRA PRADESH	APPAVU MUNIRAJ	S PRANATHI	EAST GODAVARI
28	WP/8472/2024 IA 1/2024 Direction Petition IA 2/2024 Miscellaneous Petition	P V L NARAYANA RAO Vs THE STATE OF AP	V SEETHARAMA AVADHANI	GP FOR SERVICES I (AP) B VASANTHA LAKSHMI GP FOR FINANCE PLANNING DEPUTY SOLICITOR GENERAL OF INDIA K SWARNA SESHU	SRIKAKULAM

SPECIALLY MENTIONED CASES

29.1,29.2,29.3,29.4 along with 29

29	WP/34711/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	SRI RAMACHANDRAIAH GRANITES Vs THE DEPUTY ASSISTANT COMMISSIONER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX	PRAKASAM

29.1	WP/34825/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	M/S. SRI RAMACHANDRAIAH GRANITES Vs THE DEPUTY ASSISTANT COMMISSIONER (STATE TAX)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX	PRAKASAM
29.2	WP/35659/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	HARSHA GRANITES Vs THE ASSISTANT COMMISSIONER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	GUNTUR
29.3	WP/35714/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	VYSHNAVI STONES PVT LIMITED Vs THE ASSISTANT COMMISSIONER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	GUNTUR
29.4	WP/12491/2026 IA 1/2026 Stay Petition	MAHALAKSHMI ENTERPRISES Vs THE ASSISTANT COMMISSIONER (STATE TAX)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	GUNTUR

ADMISSION

30	WP/26237/2016 IA 1/2016(WPMP 32454/2016) Suspension Petition	P.C.SEKHAR S/O.CHENNACHENNAIAH Vs THE HIGH COURT OF JUDICATURE	G JAGADEESWAR	A JAYANTHI	SPS NELLORE
31	WP/2854/2023 IA 1/2023 Leave Petition	M/S. MAHESH SPICES Vs THE STATE OF ANDHRA PRADESH	M V J K KUMAR	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX (AP)	GUNTUR
32	WP/27794/2024 IA 1/2024 Direction Petition	M/S VISWA BHARATI CHAITANYA EDUCATIONAL SOCIETY Vs UNION OF INDIA	P BADRINATH	A RAVINDRA BABU (CENTRAL GOVT COUNSEL) SANTHI CHANDRA(Sr.STANDING COUNSEL FOR DRI AND DGGI) PENJURI VENUGOPAL	ANANTAPUR

33.1 along with 33

33	WP/18824/2025 IA 1/2025 Direction Petition	PRESIDENT WATER USER ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	M V J K KUMAR	GP FOR COMMERCIAL TAX	KURNOOL
33.1	WP/21534/2026 IA 1/2026 Stay Petition IA 2/2026 Permission Petition IA 3/2026 Stay Petition	PRESIDENT WATER USER ASSOCIATION Vs STATE OF ANDHRA PRADESH	BATTU SRINIVASA RAO	GP FOR COMMERCIAL TAX GP FOR IRRI AND CAD	KURNOOL
34	WP/28171/2025 IA 1/2025 Suspension Petition	V KISHORE KUAMR Vs THE HIGH COURT OF AP	KAVITHA GOTTIPATI	N V SUMANTH	SPS NELLORE

35.1 along with 35

35	WP/30812/2025 IA 1/2025 Direction Petition	M VENKATESWARA REDDY Vs THE STATE OF AP	R SUDHA RANI	GP FOR SERVICES I N V SUMANTH	PRAKASAM
35.1	WP/25859/2025 IA 1/2025 Direction Petition	JAIBUNNISA Vs THE STATE OF ANDHRA PRADESH	R SUDHA RANI	A JAYANTHI	KRISHNA

36	WP/33077/2025 IA 1/2025 Direction Petition IA 2/2026 Leave Petition	O KUMARA SWAMY Vs THE HIGH COURT OF JUDICATURE OF ANDHRA PRADESH	CKR ASSOCIATES	VIVEK CHANDRA SEKHAR S	KURNOOL
37	WP/33630/2025 IA 1/2025 Stay Petition	VENKATESWARA AQUA CARE Vs THE DEPUTY ASSISTANT COMMISSIONER	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	WEST GODAVARI
38	WA/715/2026 (WP/6839/2025) IA 1/2026 Stay Petition IA 2/2026 Permission Petition	BODDU DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES I K KOUTILYA (HCJ NOTE CASE - DR,J NOT A MEMBER)	EAST GODAVARI
39	WA/753/2026 (WP/33370/2025) IA 3/2026 Stay Petition	A ROJA ROSHAN MDS Vs A PREMALATHA	M SRIKANTH	MANOJ KUMAR BETHAPUDI GP FOR SERVICES I (HC,J NOTE CASE - DR,J NOT A MEMBER)	KRISHNA
40	WA/754/2026 (WP/33370/2025) IA 3/2026 Stay Petition	G DURGA BHAVANI MDS Vs R TEJA SREE RATHOD MDS	M SRIKANTH	MANOJ KUMAR BETHAPUDI GP FOR SERVICES I (HC,J NOTE CASE - DR,J NOT A MEMBER)	KRISHNA

41.1 along with 41

41	WA/809/2026 (WP/17656/2024) IA 1/2026 Suspension Petition	JAYAVARAPU NAGA VENKATARAO Vs THE CHIEF GENERAL MANAGER	VIJAYA KUMAR SATA	V V SATISH (SC for APEPDCL) GP FOR SERVICES I (HC,J NOTE CASE - DR,J NOT A MEMBER)	EAST GODAVARI
41.1	WA/848/2026 (WP/17654/2024) IA 1/2026 Suspension Petition	YALLA DURGA PRASAD Vs THE CHIEF GENERAL MANAGER	VIJAYA KUMAR SATA	V V SATISH (SC for APEPDCL)	EAST GODAVARI
42	WA/827/2026 (WP/28373/2023) IA 1/2026 Suspension Petition IA 2/2026 Additional Material Petition	THE NATIONAL INSURANCE COMPANY LTD Vs NIMMAGADDA MRUTHYUNJAYUDU	V VEERABHADRA CHARY	PAMARTHI KAMESWARA RAO (HCJ NOTE CASE - DR,J NOT A MEMBER)	VISAKHAPATNAM
43	CC/2512/2026 (WA/5092/2025)	NUTHI NARAYANA RAO Vs SRI K SESHAGERI	MODAPOTHULA SUMALATHA	BH RAMA KRISHNA NAIK NAGARAJU NAGURU (NOTE) RR 2 AND 4 NOTICE SERVED.	GUNTUR
44	WP/2890/2026 IA 1/2026 Stay Petition IA 2/2026 Leave Petition IA 3/2026 Dispense with Petition IA 4/2026 Vacate Stay Petition	K BABA FAKRUDDIN BASHA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR SERVICES I B VASANTHA LAKSHMI	ANANTAPUR

45.1,45.2,45.3 along with 45

45	CC/2994/2026 (WP/21869/2025)	BANDI SUBBA REDDY Vs M/S.SRI VENKATESWARA CONSTRUCTIONS	L CHANDRA OBUL REDDY	G NARENDRA CHETTY SR NOTICE SENT THROUGH THE DISTRICT JUDGE YSR KADAPA AND SPEED POST ARE NOT YET RETURNED.	PRAKASAM
45.1	WP/21869/2025 IA 1/2025 Stay Petition IA 1/2026 Dispense with Petition IA 2/2026 Review Petition	BANDI SUBBA REDDY Vs ASSISTANT COMMISSIONER	L CHANDRA OBUL REDDY	. G NARENDRA CHETTY GP FOR COMMERCIAL TAX SANTHI CHANDRA SC For APIIC	-

45.2	WP/22017/2025 IA 1/2025 Stay Petition IA 1/2026 Review Petition IA 2/2026 Stay Petition IA 3/2026 Dispense with Petition IA 4/2026 Review Petition	BANDI SUBBA REDDY Vs ASSISTANT COMMISSIONER	L CHANDRA OBUL REDDY	SANTHI CHANDRA Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats G NARENDRA CHETTY GP FOR PANCHAYAT RAJ RURAL DEV MADHANU SUDHEER GP FOR PANCHAYAT RAJ RURAL DEV SANTHI CHANDRA SC For APIIC	-
45.3	CC/3062/2026 (WP/22017/2025)	BANDI SUBBA REDDY Vs V VISWANADHA REDDY	L CHANDRA OBUL REDDY	G NARENDRA CHETTY	PRAKASAM
46	CC/3699/2026 (WP/21929/2026) IA 1/2026 Amendment Petition IA 2/2026 Amendment Petition	MADDIBOYINA VENKATESWARLU Vs DR N YUVARAJ IAS	M CHALAPATI RAO	T V P SAI VIHARI SUSHMA YAGANTI BOLLA VENKATA RAMA RAO Y BALAJI SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) BH RAMA KRISHNA NAIK AISHWARYA NAGULA RR 1, 4 AND 9 NOTICE SERVED R 8 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON)	PRAKASAM
47	WP/4107/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition IA 3/2026 Vacate Stay Petition	M/S.SVS ENTERPRISES Vs THE ASSISTANT COMMISSIONER	ANIL KUMAR BEZAWADA	P S P SURESH KUMAR S PRANATHI	VISAKHAPATNAM
48	WP/5335/2026	GANGAVARAPU SREENIVASULU NAIDU Vs THE PRINCIPAL COMMISSIONER OF INCOME TAX	ALLA RAMA KRISHNA	Y N VIVEKANANDA	SPS NELLORE
49.1,49.2 along with 49					
49	WP/5549/2026	CONTROL COMPONENT INDIA PVT LTD Vs THE ASSISTANT COMMISSIONER OF CENTRAL TAX	PASUPULETI VENKATA PRASAD	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	CHITTOOR
49.1	WP/5616/2026	CONTROL COMPONENT INDIA PVT LTD Vs THE ASSISTANT COMMISSIONER OF CENTRAL TAX	PASUPULETI VENKATA PRASAD	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	CHITTOOR
49.2	WP/14553/2026	CONTROL COMPONENT INDIA PVT LTD Vs THE ASSISTANT COMMISSIONER OF CENTRAL TAX	PASUPULETI VENKATA PRASAD	SANTHI CHANDRA	CHITTOOR
50	WP/5650/2026 IA 1/2026 Stay Petition IA 2/2026 Leave Petition	M/S. JAYA LAKSHMI OIL MILL Vs UNION OF INDIA	RAMALAKSHMANA REDDY SANEPALLI	D NAGARAJA KUMARI GP FOR COMMERCIAL TAX SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	GUNTUR
51	WP/6265/2026 IA 1/2026 Stay Petition	MS. KAVYA PERUMALLAPALLI Vs THE INCOME TAX OFFICER	A V A SIVA KARTIKEYA	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM

52.1,52.2,52.3,52.4,52.5,52.6,52.7 along with 52

52	WP/6324/2026 IA 1/2026 Stay Petition IA 2/2026 Set Aside Petition IA 3/2026 Direction Petition	M/S REDDY ENTERPRISES Vs THE DEPUTY ASSISTANT COMMISSIONER	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	KRISHNA
52.1	WP/8588/2025 IA 1/2025 Suspension Petition	REDDY ENTERPRISES Vs THE DEPUTY COMMISSIONER (ST)	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX Y N VIVEKANANDA	KRISHNA
52.2	WP/8592/2025 IA 1/2025 Suspension Petition	M/S. REDDY ENTERPRISES Vs THE DEPUTY COMMISSIONER (ST)	VENKATRAM REDDY MANTUR	B V S CHALAPATI RAO	KRISHNA
52.3	WP/5381/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition IA 3/2026 Direction Petition	REDDY ENTERPRISES Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)-II	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	KRISHNA
52.4	WP/6754/2026 IA 1/2026 Stay Petition	M/SREDDY ENTERPRISES Vs THE ASSISTANT COMMISSIONER	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	KRISHNA
52.5	WP/7533/2026 IA 1/2026 Set Aside Petition IA 2/2026 Stay Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition	M/S REDDY ENTERPRISES Vs THE DEPUTY COMMISSIONER STATE TAX	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX T NIRANJAN Deputy Solicitor General of India P S P SURESH KUMAR	KRISHNA
52.6	WP/8543/2026 IA 1/2026 Stay Petition IA 2/2026 Set Aside Petition IA 3/2026 Direction Petition	REDDY ENTERPRISES Vs THE DEPUTY ASSISTANT COMMISSIONER	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX VIJAYA GUNTUKU	KRISHNA
52.7	WP/23371/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 4/2026 Stay Petition IA 5/2026 Implead Petition IA 6/2026 Receive Docs Petition	REDDY ENTERPRISES Vs THE ASSISTANT COMMISSIONER (STATE TAX)	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	KRISHNA
53	WP/7086/2026 IA 1/2026 Stay Petition	M/S SRI VIGNESWARA SURVEY AND CONSTRUCTIONS Vs THE ASSISTANT COMMISSIONER (ST).	BASIREDDY GARI SOMANATHESWARA REDDY	GP FOR COMMERCIAL TAX	SPS NELLORE
54	WP/7719/2026 IA 1/2026 Suspension Petition IA 2/2026 Suspension Petition	M/S. SRINIDHI BUILDERS AND DEVELOPERS Vs THE ASSISTANT COMMISSIONER OF STATE TAX (FAC)	SATABISH AJJARAPU	GP FOR COMMERCIAL TAX	VISAKHAPATNAM

55.1 along with 55

55	WP/8000/2026 IA 1/2026 Stay Petition	M/S INDIA METAL ONE STEEL PLATE PROCESSING PRIVATE LIMITED Vs THE AUTHORITY FOR ADVANCE RULING	M V J K KUMAR	GP FOR COMMERCIAL TAX R1 R4 UNSERVED,	CHITTOOR
55.1	WP/8018/2026 IA 1/2026 Stay Petition	M/S KOBELCO CONSTRUCTION EQUIPMENT INDIA PRIVATE LIMITED Vs THE ANDHRA PRADESH APPELLATE AUTHORITY FOR ADVANCE RULLING	M V J K KUMAR	GP FOR COMMERCIAL TAX	CHITTOOR
56	WP/8502/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	P SRINIVASA BABU Vs UNION OF INDIA	B.ABHAY SIDDHANTH MOOTHA	Y N VIVEKANANDA	KRISHNA
57	WP/8561/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	P SRINIVASA BABU Vs UNION OF INDIA	B.ABHAY SIDDHANTH MOOTHA	Y N VIVEKANANDA R1 R4 R5 UNSERVED,	KRISHNA
58	WP/8929/2026 IA 1/2026 Stay Petition	REAL SECURITY SERVICES I PVT LTD Vs THE ASSISTANT COMMISSIONER OF STATE TAXES PARAMATA CIRCLE NO 3 DIVISION	PHANI VISWANATH CHALLA	GP FOR COMMERCIAL TAX R3 R4 UNSERVED,	KRISHNA
59	WP/9043/2026 IA 1/2026 Stay Petition	MANASA CONSTRUCTIONS Vs THE ASSISTANT COMMISSIONER	ANNAMNEEDI BALAKRISHNA	GP FOR COMMERCIAL TAX R2 UNSERVED,	KRISHNA
60	WP/9191/2026 IA 1/2026 Vacate Stay Petition	GOPALAM ABHINAYA Vs THE PRINCIPLE COMMISSIONER OF INCOME TAX	K ADI SIVA VARA PRASAD	Y N VIVEKANANDA R2 R3 R4 UNSERVED,	PRAKASAM
61	WP/9224/2026 IA 1/2026 Stay Petition	M/S. MANASA CONSTRUCTIONS Vs THE ASSISTANT COMMISSIONER (ST)	ANNAMNEEDI BALAKRISHNA	GP FOR COMMERCIAL TAX	KRISHNA
62	WP/9986/2026 IA 1/2026 Stay Petition	M/S RAMESH TRADERS Vs THE DEPUTY ASSISTANT COMMISSIONER OF STATE TAXES	MOHD MUKHAIRUDDIN	GP FOR COMMERCIAL TAX	ANANTAPUR
63	WP/10279/2026 IA 1/2026 Stay Petition	M/S. SRI SATYA SAI CONSTRUCTIONS Vs THE PRINCIPAL COMMISSIONER OF CENTRAL TAX	B.ABHAY SIDDHANTH MOOTHA	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SRINIVASULA REDDY VAJRALA SC FOR APTDC Ltd DODDALA YATHINDRA DEV	VISAKHAPATNAM

64.1 along with 64

64	WP/10542/2026 IA 1/2026 Stay Petition	PEOPLE COMBINE PLAY SCHOOL INITIATIVES PRIVATE LIMITED Vs THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM

64.1	WP/6203/2026 IA 1/2026 Stay Petition	M/S PEOPLE COMBINE AMENITIES PRIVATE LIMITED Vs THE CHIEF COMMISSIONER OF INCOME TAX	A V A SIVA KARTIKEYA	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM
65	WP/11585/2026 IA 1/2026 Suspension Petition	M/S. VIJAYA ENTERPRISES Vs THE SUPERINTENDENT OF CENTRAL TAX	SHAIK JEELANI BASHA	P S P SURESH KUMAR T NIRANJAN Deputy Solicitor General of India	GUNTUR
66	WP/12007/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition	M/S TATA PLAY LIMITED Vs COMMISSIONER OF STATE TAX	SHAIK MOHAMMED ISMAIL	GP FOR COMMERCIAL TAX	KRISHNA
67	WP/12108/2026	M/S. FRESH CART AGRO PRIVATE LIMITED Vs COMMERCIAL TAX OFFICER	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	ANANTAPUR
68	WP/12235/2026 IA 1/2026 Stay Petition	PALACHERLA RAMBABU Vs THE ASSISTANT COMMISSIONER	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
69	WP/12556/2026 IA 1/2026 Suspension Petition	P NAGESH Vs THE STATE OF ANDHRA PRADESH	K BHIMANNA	GP FOR SERVICES I K V RAGHU VEER	ANANTAPUR
70	WP/12838/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	V V G SAI SURYA KUMAR Vs THE HIGH COURT OF ANDHRA PRADESH	N RAVI PRASAD	Y N VIVEKANANDA GP FOR SERVICES II K SWARNA SESHU	EAST GODAVARI
71	WP/13007/2026 IA 1/2026 Stay Petition	MR.V.SADHANA REDDY Vs THE INCOME TAX OFFICER	SINGAM SRINIVASA RAO	Y N VIVEKANANDA	SPS NELLORE
72	WP/13046/2026 IA 1/2026 Stay Petition	M/S. ABHIRAM ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	PHANI VISWANATH CHALLA	GP FOR COMMERCIAL TAX	KRISHNA
73	WP/13254/2026 IA 1/2026 Suspension Petition	M/S. SRI KAVERI ENTERPRISES Vs THE SUPERINTENDENT OF CENTRAL TAX	SHAIK JEELANI BASHA	Y N VIVEKANANDA T NIRANJAN Deputy Solicitor General of India	GUNTUR
74	WP/13288/2026 IA 1/2026 Stay Petition	M/S. SRI AMMIREDDY OILS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK RAFI	GP FOR COMMERCIAL TAX T V P SAI VIHARI	EAST GODAVARI

75.1 along with 75

75	WP/13311/2026 IA 1/2026 Suspension Petition	PALNADU LIFE INSURANCE AGENTS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR COMMERCIAL TAX SANTHI CHANDRA	GUNTUR
75.1	WP/30078/2026 IA 1/2026 Suspension Petition	LIFE INSURANCE AGENTS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR COMMERCIAL TAX SANTHI CHANDRA	WEST GODAVARI

76	WP/15693/2026 IA 1/2026 Stay Petition	M/S. IDL MEDICAL SYSTEMS Vs THE COMMERCIAL TAX OFFICER	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
77	WP/15715/2026 IA 1/2026 Stay Petition	CHENNA KESHAVA SWAMY TRADERS Vs THE COMMERCIAL TAX OFFICER -1	P NAGENDRA REDDY	GP FOR COMMERCIAL TAX	YSR KADAPA
78	WP/15907/2026 IA 1/2026 Direction Petition	SRI BOMMAREDDY RAMA PRASAD REDDY Vs THE STATE OF ANDHRA PRADESH	UNNAM AKHIL CHOWDARY	GP FOR COMMERCIAL TAX VIJAYA GUNTUKU VENKATRAM REDDY MANTUR GP FOR REGISTRATION AND STAMPS S SATYANARAYANA MOORTHY	GUNTUR

79.1 along with 79

79	WP/16335/2026 IA 1/2026 Stay Petition	M/S. SAI TEJA CONSTRUCTIONS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	GUNTUR
79.1	WP/15753/2026 IA 1/2026 Stay Petition	M/S. SAI TEJA CONSTRUCTIONS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	GUNTUR
80	WP/16766/2026 IA 1/2026 Direction Petition	PUDI HEMANTHI Vs THE REGISTRAR (RECRUITMENT)	HARSHA VARDHANA RAO C	B VASANTHA LAKSHMI GP FOR SERVICES I G SAI NARAYANA RAO SC For SAAP	KRISHNA
81	WP/17032/2026 IA 1/2026 Stay Petition IA 2/2026 Leave Petition	POORNODAYA TRADERS Vs JOINT DIRECTOR	J.N VENKATA SURESH KUMAR	P S P SURESH KUMAR	WEST GODAVARI
82	WP/17110/2026 IA 1/2026 Suspension Petition	BOPPUDI SRINIVASA RAO Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	GUNTUR

83.1 along with 83

83	WP/18097/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	REKHADI VARALAKSHMI Vs STATE OF ANDHRA PRADESH	ADAPA RAMYA SAHITHI NAIDU	GP FOR SERVICES I A JAYANTHI	EAST GODAVARI
83.1	WP/26673/2026 IA 1/2026 Direction Petition	KASIMKOTA PADMA Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	GP FOR SERVICES III VIVEK CHANDRA SEKHAR S	WEST GODAVARI

84.1,84.2,84.3,84.4,84.5,84.6,84.7,84.8,84.9,84.10,84.11,84.12,84.13,84.14,84.15,84.16,84.17,84.18,84.19,84.20,84.21,84.22,84.23,84.24,84.25,84.26,84.27,84.28,84.29,84.30,84.31,84.32,84.33,84.34 along with 84

84	WP/18288/2026 IA 1/2026 Suspension Petition	SRILAKSHMI SURYADEVARA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	KRISHNA
84.1	WP/24829/2026 IA 1/2026 Suspension Petition	KENNEDY GUNDALA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.2	WP/24866/2026 IA 1/2026 Suspension Petition	SANKARARAO KAJA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.3	WP/24892/2026 IA 1/2026 Suspension Petition	SHAIK KHALEEL Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR

84.4	WP/24937/2026 IA 1/2026 Suspension Petition	MOHD SALEEMUDDIN Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.5	WP/24940/2026 IA 1/2026 Suspension Petition	SAMBASIVARAO GOVADA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.6	WP/24948/2026 IA 1/2026 Suspension Petition	SHAIK IBRAHIM Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.7	WP/24959/2026 IA 1/2026 Suspension Petition	NAGESWARA RAO KADAMSETTY Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.8	WP/24964/2026 IA 1/2026 Suspension Petition	PURNACHANDRA RAO JONNALAGADDA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.9	WP/24968/2026 IA 1/2026 Suspension Petition	BAKKALI SHAIK PENTU BUDE Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.10	WP/24971/2026 IA 1/2026 Suspension Petition	MAJJI VENKATA DURGARAO Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.11	WP/24986/2026 IA 1/2026 Suspension Petition	JOSEPH MALLAVARAPU Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.12	WP/24988/2026 IA 1/2026 Suspension Petition	HEMANTHA KUMAR NARRAVULA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.13	WP/25006/2026 IA 1/2026 Suspension Petition	PRABHUDAS PULUGUJJI Vs THE UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.14	WP/25008/2026 IA 1/2026 Suspension Petition	PATTAN KHAJA MOHIDDIN Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.15	WP/25017/2026 IA 1/2026 Suspension Petition	PANDU KULLE Vs THE UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.16	WP/25065/2026 IA 1/2026 Suspension Petition	HARAGOPAL NORI Vs THE UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.17	WP/25082/2026 IA 1/2026 Suspension Petition	CHERLOPALLI ANKAMMA Vs THE UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.18	WP/25093/2026 IA 1/2026 Suspension Petition	KASAIAH KOTHAPALLI Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.19	WP/25097/2026 IA 1/2026 Suspension Petition	GOPALARAO CHINTAKRINDI Vs THE UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.20	WP/25101/2026 IA 1/2026 Suspension Petition	CHIVUKULA SRINIVASA MURTHY Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.21	WP/25104/2026 IA 1/2026 Suspension Petition	BANDELA DASU Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR

84.22	WP/25119/2026 IA 1/2026 Suspension Petition	GATU KOTESWARARAO Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.23	WP/25150/2026 IA 1/2026 Suspension Petition	ANGADI CHINA GOVINDU Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.24	WP/25164/2026 IA 1/2026 Suspension Petition	SUDHAKARA RAO NUTALAPATI Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.25	WP/25165/2026 IA 1/2026 Suspension Petition	SRINIVASA RAO GOWRA Vs THE UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.26	WP/25167/2026 IA 1/2026 Suspension Petition	VENKATRAO MOTHE Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.27	WP/25178/2026 IA 1/2026 Suspension Petition	ANGALURI NARASIMHACHARYULU Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.28	WP/25190/2026 IA 1/2026 Suspension Petition	SHAIK KARIMULLA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.29	WP/25205/2026 IA 1/2026 Suspension Petition	PRASAD HARI HARA BUDDABATHINI Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.30	WP/25251/2026 IA 1/2026 Suspension Petition	VENKATA RAO MEKA Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.31	WP/25261/2026 IA 1/2026 Suspension Petition	PADMASREE KOMMINENI Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.32	WP/25398/2026 IA 1/2026 Suspension Petition	HANUMA PRASADA RAO MODIBOIENA Vs THE UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.33	WP/25580/2026 IA 1/2026 Suspension Petition	SRINIVASA KOTHAPALLI Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
84.34	WP/25614/2026 IA 1/2026 Suspension Petition	SYED KHUDUSH Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	Y N VIVEKANANDA	GUNTUR
85	WP/18580/2026 IA 1/2026 Suspension Petition	M/S. SATYA SREE FINANCE CORPORATION Vs THE UNION OF INDIA	VIVEK CHANDRA SEKHAR S	ANUP KOUSHIK KARAVADI	VISAKHAPATNAM

86.1 along with 86

86	WP/19565/2026 IA 1/2026 Stay Petition	THE TELECOM OFFICERS AND BSNL NON-EXECUTIVE EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LTD Vs CHIEF COMMISSIONER OF INCOME TAX	G V N HARI	Y N VIVEKANANDA	VISAKHAPATNAM
86.1	WP/21610/2026 IA 1/2026 Stay Petition	THE TELECOM OFFICERS AND BSNL NONEXECUTIVE EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD Vs CHIEF COMMISSIONER OF INCOME TAX	G V N HARI	Y N VIVEKANANDA	VISAKHAPATNAM

87	WP/20099/2026 IA 1/2026 Dispense with Petition IA 2/2026 Leave Petition	BASINA VEERA VENKATA SURYANARAYANA Vs THE STATE OF ANDHRA PRADESH	T RAGHU PRASAD	GP FOR LAW LEGISLATIVE AFFAIRS	KRISHNA
88	WP/20657/2026	M/S. HINDUSTAN PETROLEUM CORPORATION LIMITED Vs COMMISSIONER OF CENTRAL TAX AND CUSTOMS(APPEALS)	KARTHIK RAMANA PUTTAMREDDY	Y N VIVEKANANDA	GUNTUR
89	WP/20661/2026 IA 1/2026 Stay Petition	M/S. S.V. NAGESWARA REDDY CONTRACTOR Vs THE ASSISTANT COMMISSIONER (ST)	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	KURNOOL
90	WP/20970/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	THE AP TAX BAR ASSOCITAION Vs THE CENTRAL BOARD OF DIRECT TAXES	A V A SIVA KARTIKEYA	Y N VIVEKANANDA	KRISHNA
91	WP/21187/2026 IA 1/2026 Direction Petition	YANAMADALA RAMA TULASAMMA Vs THE HIGH COURT OF ANDHRA PRADESH	A K KISHORE REDDY	P S P SURESH KUMAR	EAST GODAVARI
92	WP/22616/2026 IA 1/2026 Direction Petition	SRINIVAS TRADERS Vs THE ASSISTANT COMMISSIONER (ST)	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	CHITTOOR
93	WP/23065/2026 IA 1/2026 Direction Petition	DARLA P.V.S.KIRAN Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES III Y N VIVEKANANDA S. LAKSHMINARAYANA REDDY (SC FOR APSLSA)	VISAKHAPATNAM
94	WP/23256/2026 IA 1/2026 Suspension Petition IA 2/2026 Dispense with Petition	SRI. M.CHANDRA SEKHAR Vs THE UNION OF INDIA	M CHINNAPA REDDY	P S P SURESH KUMAR GP FOR SERVICES II	KRISHNA
95	WP/23350/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	PEC USHA FURNITURE Vs THE STATE OF ANDHRA PRADESH	SIVA RAMAKRISHNA KROVVIDI	Y N VIVEKANANDA	VISAKHAPATNAM
96	WP/23451/2026 IA 1/2026 Stay Petition	RAMESH CHONGALA Vs THE PRINCIPAL COMMISSIONER OF CUSTOMS AND CENTRAL TAX	V.RAVINDHAR	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	VIZIANAGARAM
97	WP/23675/2026 IA 1/2026 Stay Petition	M/S. SHAKETH ENTERPRISES Vs ASSISTANT COMMISSIONER OF CENTRAL TAX (IN SITU)	KARTHIK RAMANA PUTTAMREDDY	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) GP FOR COMMERCIAL TAX	VISAKHAPATNAM
98	WP/23791/2026 IA 1/2026 Suspension Petition	SHILPAA ELECTRICAL INFRA TECH (INDIA)LTD Vs ASSISTANT COMMISSIONER OF CENTRAL TAX	J.N VENKATA SURESH KUMAR	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	YSR KADAPA
99	WP/23866/2026 IA 1/2026 Stay Petition	M/S. MATTA RAGHUNATHA REDDY Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX GP FOR IRRI AND CAD	KURNOOL

100	WP/24407/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition	THE T. NARASAPURAM PRIMARY AGRL. COOP. CREDIT SOCIETY Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	WEST GODAVARI
101	WP/24409/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition	THE T. NARASAPURAM PRIMARY AGRL. COOP. CREDIT SOCIETY LTD Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	WEST GODAVARI
102	WP/24410/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition	THE T. NARASAPURAM PRIMARY AGRI. COOP. CREDIT SOCIETY LTD. Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX	WEST GODAVARI
103	WP/24474/2026 IA 1/2026 Stay Petition	M/S. NEW SRIVALLI SILKS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)-II	M V J K KUMAR	GP FOR COMMERCIAL TAX	CHITTOOR
104	WP/24529/2026 IA 1/2026 Stay Petition	M/S. KOTA RAJASEKHAR REDDY Vs THE DEPUTY ASSISTANT COMMISSIONER (ST) - II	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX	YSR KADAPA
105	WP/24972/2026 IA 1/2026 Stay Petition	ARAVETI HIRANMAI Vs THE STATE OF ANDHRA PRADESH	KAMINI VENKATESWARLU	GP FOR COMMERCIAL TAX	KURNOOL
106	WP/25151/2026 IA 1/2026 Stay Petition	M/S. SWATHI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	RENUKESWARA RAO TAMMA	GP FOR COMMERCIAL TAX	WEST GODAVARI
107	WP/25325/2026 IA 1/2026 Direction Petition	DEVULLA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	KALLURI GOVARDHAN REDDY	GP FOR COMMERCIAL TAX Y N VIVEKANANDA	CHITTOOR
108	WP/25356/2026 IA 1/2026 Stay Petition	M/S. SM FEEDS AND FARMS INDIA PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX V SAI KUMAR	CHITTOOR
109	WP/25437/2026	SATI EXPORTS INDIA PVT LTD Vs THE JOINT COMMISSIONER(CT)	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX	PRAKASAM
110	WP/25891/2026 IA 1/2026 Stay Petition	M/S. SAI KRISHNA EXPORTS Vs THE JOINT COMMISSIONER (ST)	SOMISETTY GANESH BABU	GP FOR COMMERCIAL TAX	GUNTUR
111	WP/26348/2026 IA 1/2026 Suspension Petition	POTTENDLA TEJA KUMAR Vs THE HIGH COURT OF ANDHRA PRADESH	SYED AZMATULLAH	N V SUMANTH	YSR KADAPA
112	WP/27413/2026 IA 1/2026 Stay Petition	M/S. VEERA RAGHAVA VENKATESWARA RICE MODERN RICE MILL Vs THE STATE OF ANDHRA PRADESH	P RAVIKANTH	GP FOR COMMERCIAL TAX	WEST GODAVARI

113	WP/28193/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	HOTEL VYTLA RESIDENCY Vs THE ASSISTANT COMMISSIONER (ST)	C SANJEEVA RAO	GP FOR COMMERCIAL TAX	VIZIANAGARAM
114	WP/29187/2026 IA 1/2026 Stay Petition	B VIJAYA BHASKAR Vs COMMERCIAL TAX OFFICER-II	S SURI BABU	GP FOR COMMERCIAL TAX GP FOR GENERAL ADMINISTRATION GP FOR REVENUE	CHITTOOR
115	WP/29457/2026 IA 1/2026 Stay Petition	SRI VENKATA DURGA RICE MILL Vs THE ASSISTANT COMMISSIONER (ST)	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX	EAST GODAVARI
116	WP/29482/2026 IA 1/2026 Stay Petition	MS SRI VENKATA DURGA RICE MILL Vs THE ASSISTANT COMMISSIONER	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX	EAST GODAVARI
117	WP/29495/2026 IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Dispense with Petition	M/S. KCC BUILDCON PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	GP FOR COMMERCIAL TAX	CHITTOOR
118	WP/29540/2026 IA 1/2026 Stay Petition	MS SUDHAKAR ENTERPRISES Vs THE ASSISTANT COMMISSIONER	PEDDIBHOTLA VENKATA SAI RAJESH	GP FOR COMMERCIAL TAX	CHITTOOR
119	WP/29745/2026 IA 1/2026 Stay Petition	M/S. STEEL CITY SECURITIES LIMITED Vs THE REGISTRAR	M V J K KUMAR	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
120	WP/30378/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition	M/S. VAISHNAVI IMPEX Vs THE ASSISTANT COMMISSIONER (ST)	ANIL KUMAR BEZAWADA	GP FOR COMMERCIAL TAX	WEST GODAVARI
121	WP/30549/2026 IA 1/2026 Stay Petition	M/S M RAMESH NAIK Vs THE ASSISTANT COMMISSIONER(ST)	SATYAMNAIDU GOLIVI	GP FOR COMMERCIAL TAX	CHITTOOR
122	WP/30749/2026	M/S SR STANDPOINT IT PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SHAIK ABDUL SIDDIQ	GP FOR COMMERCIAL TAX	KRISHNA
123	WP/30858/2026 IA 1/2026 Suspension Petition IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition	M/S.ANKAMMATHALLI TRADERS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	PRAKASAM
124	WP/31055/2026 IA 1/2026 Stay Petition IA 2/2026 Dispense with Petition	M/S. A R ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR COMMERCIAL TAX	KURNOOL
125	WP/31125/2026 IA 1/2026 Suspension Petition IA 2/2026 Suspension Petition IA 3/2026 Suspension Petition	M/S.ANKARNMATHALLI TRADERS Vs THE DEPUTY ASSISTANT COMMISSIONER (ST)	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	-

126	WP/31154/2026 IA 1/2026 Stay Petition	K JAHANGEER BASHA Vs UNION OF INDIA	P SRAVAN KUMAR REDDY	Y N VIVEKANANDA	-
127	WP/31354/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	MOHAMMAD GOUSUNNISA BEGUM Vs UNION OF INDIA	Y V SITHA RAMA SHARMA	GP FOR COMMERCIAL TAX	KRISHNA
128	WP/32159/2026 IA 1/2026 Suspension Petition IA 2/2026 Suspension Petition	M/S. VEERA RAGHAVA SCRAP DEALERS Vs THE ASSISTANT COMMISSIONER (ST)	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	ANANTAPUR
129	WP/32324/2026 IA 1/2026 Direction Petition	R L N MOHAN KRISHNA Vs UNION OF INDIA	MANOJ KUMAR BETHAPUDI		SRIKAKULAM
130	WP/32404/2026 IA 1/2026 Stay Petition IA 2/2026 Suspension Petition	M/S. SRI SURYA NTPC SIMHADRI LLMALC CO-OPERATIVE SOCIETY Vs THE ASSISTANT COMMISSIONER	C SANJEEVA RAO	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
131	WP/32448/2026 IA 1/2026 Stay Petition	BOVILLA KRISHNA REDDY Vs THE SUPERINTENDENT OF CENTRAL TAX	L CHANDRA OBUL REDDY	B V S CHALAPATI RAO GP FOR COMMERCIAL TAX	YSR KADAPA
132	WP/32494/2026 IA 1/2026 Stay Petition	JAJULADANAYYA Vs THE INCOME TAX OFFICER	VENKATRAM REDDY MANTUR		VISAKHAPATNAM
133	WP/32608/2026 IA 1/2026 Direction Petition	M/S. MS AGARWAL FOUNDRIES PRIVATE LIMITED Vs DEPUTY ASSISTANT COMMISSIONER-II (ST)	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR
134	WP/33323/2026 IA 1/2026 Stay Petition	LINGAMGUNTA MAHENDRA Vs THE ASSESSMENT UNIT	MADDIREDDY SAI SUJITH		SPS NELLORE
135	WP/33361/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Dispense with Petition IA 3/2026 Stay Petition	HITENDRA BALAJI VEMURI Vs THE JOINT COMMISSIONER OF CENTRAL TAX(IN-SITU)	K ANJANA RAMA KAMESWARI		KRISHNA
136	WP/33790/2026 IA 1/2026 Stay Petition	MARUTHI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	V.RAVINDHAR	GP FOR COMMERCIAL TAX	VISAKHAPATNAM

INTERLOCUTORY

137	WP/18477/2003 IA 1/2003(WPMP 23056/2003) Direction Petition IA 1/2014(WPMP 151292/2014) Fix an Early Date IA 2/2026 Extension Petition	CAIRN ENERGY INDIA PTY LIMITED (INCORPORATED IN SOUTH WALES Vs UNION OF INDIA REP. BY ITS SECRETARY	Y VENKATESH REDDY S CHAKRAPANI	A RAVINDRA BABU (CENTRAL GOVT COUNSEL) VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) D NAGARAJA KUMARI	EAST GODAVARI

138	WP/24637/2008 IA 2/2009(WVMP 1355/2009) Vacate Stay Petition IA 3/2009(WPMP 7152/2009) Suspension Petition IA 4/2009(WPMP 11329/2009) Direction Petition IA 1/2012(WVMP 543/2012) Vacate Stay Petition IA 2/2012(WPMP 5057/2012) Amendment Petition IA 3/2012(WPMP 21622/2012) Amendment Petition	TIFFINS BARYTES ASBESTOS AND PAINTS LTD. HAVINGS ITS Vs DEPUTY COMMISSIONER	M V J K KUMAR	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP) C V R RUDRA PRASAD C H PURNACHANDRA RAO	YSR KADAPA

139.1,139.2,139.3,139.4 along with 139

139	WP/4931/2009 IA 1/2009(WPMP 6459/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs C.T.O. VISAKHAPATNAM & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
139.1	WP/4932/2009 IA 1/2009(WPMP 6460/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
139.2	WP/4933/2009 IA 1/2009(WPMP 6461/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER VIS & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
139.3	WP/4934/2009 IA 1/2009(WPMP 6462/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs THE C.T.O. & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
139.4	WP/4935/2009 IA 1/2009(WPMP 6463/2009) Stay Petition	ADITYA BIRLA GLOBAL TRADING(INDIA) PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER VISAKHAPATNAM & ANOTHER	G V S GANESH	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
140	WP/30953/2011 IA 1/2011(WPMP 38382/2011) Direction Petition	M. GOVINDA RAO VISAKHAPATNAM DISTRICT. Vs SECY. THE STATE OF A.P. LAW DEPT. HYDERABAD & 4 OTHERS	N RAVI PRASAD	GP FOR LAW & LEGISLATIVE AFFAIRS B VASANTHA LAKSHMI	VISAKHAPATNAM
141	WP/20192/2012 IA 1/2012(WPMP 25896/2012) Direction Petition	P. HIMABINDU CHITTOOR DIST. Vs HIGH COURT OF A.P.REP.BY REGISTRAR HYDERABAD.	PEETA RAMAN	A JAYANTHI	CHITTOOR
142	WP/21097/2012	MR.R.L.SHANKAR HYDERABAD Vs GOVT OF AP.LAW DEPT. & ANOTHER	K SATYANARAYANA MURTHY	GP FOR LAW & LEGISLATIVE AFFAIRS Y N VIVEKANANDA	HYDERABAD
143	WP/27618/2012 IA 1/2017(WPMP 6558/2017) Direction Petition	P.S.RS. SRI HARSHA Vs THE REGISTRAR GENERAL	GUDISEVA VENKATA SAI KIRAN	G VIVEKANAND	WEST GODAVARI

144	WP/34857/2012 IA 1/2012(WPMP 44323/2012) Fix an Early Date	NALLANI SEETHA MAHALAKSHMI GUNTUR DIST. Vs THE DIST.JUDGE GUNTUR & ANR.	RAMAKRISHNA AKURATHI	N V SUMANTH	GUNTUR
145	WP/35041/2012 IA 1/2012(WPMP 44522/2012) Suspension Petition	SMT. K.V. MAHALAKSHMI Vs THE GOVERNMENT OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR HOME A JAYANTHI	GUNTUR
146	WP/35786/2012 IA 1/2018 Miscellaneous Petition IA 1/2019 Implead Petition IA 2/2019 Petition to Withdraw IA 1/2020 Vacate Stay Petition IA 2/2020 Vacate Stay Petition IA 3/2024 Petition to Withdraw	M.S.V.NAVEEN CHANDRA Vs HIGH COURT FOR THE STATE OF TELANGANA	G V SHIVAJI	J ANIL KUMAR (SC FOR APHC) P V VIDYASAGAR A K JAYAPRAKASH RAO VIVEK CHANDRA SEKHAR S K RAJYA LAKSHMI J SUDHEER S A CHARI B MANJULATHA VEDAVALLY	HYDERABAD
147	WP/37536/2012 IA 1/2015(WPMP 35399/2015) Fix an Early Date IA 1/2026 Leave Petition	G. SURYA PRAKASH RAO Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR LAW & LEGISLATIVE AFFAIRS Y N VIVEKANANDA	EAST GODAVARI
148	WP/38569/2012 IA 1/2012(WPMP 48917/2012) Direction Petition	D. SRI PARDHA SARADHI Vs THE DISTRICT JUDGE EAST GODAVARI DIST. RAJAHMUNDRY.	JADA SRAVAN KUMAR	SAI SANJAY SURANENI B VASANTHA LAKSHMI NARASIMHA RAO GUDISEVA	EAST GODAVARI
149	WP/3877/2013 IA 2/2013(WPMP 19527/2013) Direction Petition	G.K.RAJYALAKSHMIVSP Vs HONOURABLE H.CREGISTRARHYD AND ANOT	SIVA	P S P SURESH KUMAR Y RAMA RAO(SC FOR APHC)	VISAKHAPATNAM
150	WP/3571/2014 IA 1/2015(WVMP 2677/2015) Amendment Petition IA 2/2015(WVMP 2678/2015) Direction Petition IA 3/2015(WPMP 116559/2015) Amendment Petition	MANNA NAIK KURNOOL DIST. & 2 OTHRS Vs PRL.SECRETARY GENL ADMN HYD & 4 OTHRS	K UDAYA SRI	D V SASIDHAR GP FOR LAW LEGISLATIVE AFFAIRS GP FOR GENERAL ADMINISTRATION	KURNOOL
151	WP/12801/2014 IA 1/2014(WPMP 16058/2014) Suspension Petition IA 1/2016(WPMP 29717/2016) Fix an Early Date	S. MUNI KRISHNA REDDY Vs HIGH COURT OF A. P.	A CHANDRAIH NAIDU	A JAYANTHI	CHITTOOR
152	WP/9403/2015 IA 1/2015(WPMP 12383/2015) Direction Petition	A. MURALI ANANTAPURAM DIST. Vs REGISTRAR (ADMN.) HIGH COURT HYD. & 3 ORS.	O UDAYA KUMAR	GP FOR GENERAL ADMINISTRATION (AP) N V SUMANTH	ANANTAPUR
153	WP/6036/2019 IA 1/2019 Stay Petition	THE ACHARYA NAGARJUNA UNIVERSITY Vs THE COMMISSIONER	M.CHALAPATHI SC For Nagarjuna University	Y N VIVEKANANDA P MADHUSUDHAN REDDY(SC FOR ANU)	GUNTUR
154	WP/23611/2020 IA 1/2020 Direction Petition	MUMMADI JANGAM REDDY Vs THE HONIBLE HIGH COURT OF ANDHRA PRADESH	ABHISHEK NAIDU AKKENA	Y N VIVEKANANDA GP FOR LAW LEGISLATIVE AFFAIRS	YSR KADAPA

155	WP/12412/2022 IA 1/2022 Direction Petition IA 2/2022 Permission Petition	M/S.KOBELCO CONSTRUCTION EQUIPMENT (INDIA) PVT LTD. Vs THE STATE OF ANDHRA PRADESH	M V J K KUMAR	GP FOR COMMERCIAL TAX	CHITTOOR
156	IA/3/2024 Set Aside Petition WP/13973/2024	M/S MECTEC Vs	M/S BHARADWAJ ASSOCIATES	PASALA PONNA RAO (SC FOR CENT GOVT.) ANUP KOUSHIK KARAVADI	EAST GODAVARI
157	IA/2/2024 Condone Delay Petition WP/13973/2024	M/S MECTEC Vs THE UNION OF INDIA	M/S BHARADWAJ ASSOCIATES	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) PASALA PONNA RAO (SC FOR CENT GOVT.) ANUP KOUSHIK KARAVADI	EAST GODAVARI
158	WP/27815/2025 IA 1/2025 Suspension Petition	RATHNA MINERAL ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR COMMERCIAL TAX GP FOR MINES AND GEOLOGY	CHITTOOR
159	IA/3/2026 Petition to Withdraw WP/691/2026	M. RAJESH Vs UNION OF INDIA	MANOJ KUMAR BETHAPUDI	M MADAALASA CENTRAL GOVT COUNSEL M MADAALASA CENTRAL GOVT COUNSEL ALTAF FATHIMA	VISAKHAPATNAM

160.1,160.2 along with 160

160	WP/9350/2026 IA 1/2026 Stay Petition IA 3/2026 Stay Petition	MS PRAKRUTHI INFRA AND SHELTERS(INDIA) PVT LTD Vs THE ASSISTANT COMMISSIONER (ST) (FAC)	M V J K KUMAR	GP FOR COMMERCIAL TAX	CHITTOOR
160.1	WP/9974/2026 IA 1/2026 Stay Petition IA 3/2026 Stay Petition	PRAKRUTHI INFRA AND SHELTERS (INDIA) PVT LTD Vs THE ASSISTANT COMMISSIONER	M V J K KUMAR	GP FOR COMMERCIAL TAX	CHITTOOR
160.2	WP/10193/2026 IA 1/2026 Stay Petition IA 3/2026 Stay Petition	PRAKRUTHI INFRA AND SHELTERS (INDIA) PVT LTD Vs THE ASSISTANT COMMISSIONER	M V J K KUMAR	GP FOR COMMERCIAL TAX	KRISHNA
161	WP/16874/2026 IA 1/2026 Stay Petition	G.RANGA REDDY RANGA GRANITES Vs THE DEPUTY ASSISTANT COMMISSIONER (ST) -II	G N UMA RANI	GP FOR COMMERCIAL TAX GP FOR MINES AND GEOLOGY GP FOR REGISTRATION AND STAMPS	KURNOOL

162.1 along with 162

162	WP/16899/2026 IA 1/2026 Stay Petition	M/S. HULKUR IMAM SAB Vs THE ASSISTANT COMMISSIONER (ST)	K NARSI REDDY	GP FOR COMMERCIAL TAX	ANANTAPUR
162.1	WP/21673/2026 IA 1/2026 Stay Petition	M/S. SUNRISE GRANITE AND MARBLE Vs THE ASSISTANT COMMISSIONER (ST)	MOHD MUKHAIRUDDIN	GP FOR COMMERCIAL TAX	VISAKHAPATNAM

FOR HEARING

163.1 along with 163

163	CA/8/2024 (CC/681/2019) IA 1/2024 Suspension Petition	M/S BNR CONSTRUCTIONS Vs SAINT JOSEPH EDUCATIONAL SOCIETY	VENKATESWARA RAO GUDAPATI	K RATHANGA PANI REDDY	ANANTAPUR

163.1	CC/681/2019 (CMA/457/2013)	SAINT JOSEPH EDUCATIONAL SOCIETY Vs B N R CONSTRUCTIONS	K RATHANGA PANI REDDY	VENKATESWARA RAO GUDAPATI	ANANTAPUR
164	WP/7789/2025 IA 1/2025 Direction Petition	B SRINIVAS RAO POWER CONSTRUCTIONS PVT LTD Vs THE COMMERCIAL TAX OFFICER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX	GUNTUR
165	WP/12085/2025 IA 1/2025 Suspension Petition IA 3/2025 Direction Petition IA 4/2025 Vacate Stay Petition IA 1/2026 Leave Petition	VAVILALA PRIMARY AGRICULTURAL COOPERATIVE CREDIT SOCIETY LTD Vs THE INCOME TAX OFFICER	L CHANDRA OBUL REDDY	Y N VIVEKANANDA	KRISHNA
166	WP/15041/2025 IA 1/2025 Direction Petition	KOKA HARSHITHA Vs THE HIGH COURT OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	VIVEK CHANDRA SEKHAR S	EAST GODAVARI

167.1,167.2,167.3 along with 167

167	WP/15590/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition IA 3/2025 Extension Petition IA 4/2025 Leave Petition	CAPRICORN DISTILLERY PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER	KARTHIK RAMANA PUTTAMREDDY	CHALASANI AJAY KUMAR GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX	KRISHNA
167.1	WP/8597/2025 IA 1/2025 Stay Petition	M/S. CAPRICORN BLENDERS PVT LTD Vs UNION OF INDIA	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	WEST GODAVARI
167.2	WP/15611/2025 IA 1/2025 Stay Petition IA 2/2025 Suspension Petition IA 3/2025 Extension Petition IA 4/2025 Vacate Stay Petition	CAPRICON BLENDERS PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER	M/S INDUS LAW FIRM	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX CHIRANJEEVI TALASILA	KRISHNA
167.3	WP/29171/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	M/S. CAPRICORN BLENDERS PRIVATE LIMITED Vs THE COMMERCIAL TAX OFFICER	M/S INDUS LAW FIRM	GP FOR COMMERCIAL TAX GP FOR COMMERCIAL TAX	WEST GODAVARI
168	WP/16921/2025 IA 1/2025 Direction Petition	B VENKATA LAKSHMI Vs THE HONBLE HIGH COURT OF AP	SODUM ANVESHA	Y N VIVEKANANDA	KRISHNA
169	WP/24249/2025 IA 1/2025 Direction Petition IA 2/2026 Leave Petition	PANEL OPTODISPLAY TECHNOLOGY PRIVATE LIMITED Vs THE DEPUTY COMMISSIONER	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX T NIRANJAN Deputy Solicitor General of India	CHITTOOR

170.1,170.2 along with 170

170	WP/32107/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	VISAKHA PHARMACY LIMITED Vs THE STATE OF AP	D S SIVADARSHAN	GP FOR COMMERCIAL TAX	VISAKHAPATNAM

170.1	WP/32108/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	VISAKHA PHARMACITY LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
170.2	WP/32109/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	VISAKHAPATNAM PHARMACY LIMITED Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR COMMERCIAL TAX	VISAKHAPATNAM

FINAL HEARING

171.1 along with 171

171	AS/598/2006 (OS/1999/1996)	SRI VANI SUGARS & INDUSTRIES LTD. Vs SRI VENKATESWARA COOPERATIVE SUGARS LTD.	M VENKATA RAMANA REDDY	T BALAJI (HC,J NOTE CASE - DR,J NOT A MEMBER)	CHITTOOR
171.1	AS/190/2006 (OS/199/1996)	SRI VENKATESWARA COOPERATIVE SUGARS LIMITED Vs SRI VANI SUGARS & INDUSTRIES LTD.	T BALAJI	. M VENKATA RAMANA REDDY	CHITTOOR
172	WP/3464/2008	KONJERLA MOHAN RAO W.G. DISTRICT Vs THE HONBLE HIGH COURT OF A.P. HYDERABAD & ANOTHER	ELEVATED AS JUDGE	S S.NAGESWARAREDDY	WEST GODAVARI
173	WP/9875/2009	M/S.ABC ENGINEERING WORKS VIJAYAWADA-520007 Vs THE UNION OF INDIA. MIN.OF FINANCE & 2 OTHERS	VENKAT SAILENDRA G	DEPUTY SOLICITOR GENERAL OF INDIA V GOPALAKRISHNA GOKHALEY NANDIGAM KRISHNA RAO NEMANI VENKATESWAR BATHULA RAJKIRAN(SC FOREXCISE CUSTOMS) Y N VIVEKANANDA	KRISHNA
174	WP/11111/2009	M/S RAJYA LAKSHMI CONSTRUCTION Vs COMMISSIONER OF COMMERCIAL TAXES	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP)	KRISHNA
175	WP/12424/2009	MD.GAFFAR BAIG PONNUR GUNTUR DIST. Vs REGISTRAR (ADMN.) HIGH COURT OF A.P. HYD.	MANOJ KUMAR BETHAPUDI	B VASANTHA LAKSHMI	GUNTUR
176	AS/161/2011 (OS/8/2007)	MANCHUKONDA SREERAMULU Vs CHALUMURU VASU DEVA RAO	VENKATESWARA RAO GUDAPATI	T V SRI DEVI (HCJ NOTE CASE)	VIZIANAGARAM
177	WP/6988/2011	MR.T.KIRAN KUMAR Vs GOVT OF A.P LAW (LA & HOME CTS.C) DEPT & ANOTHER	K UDAYA SRI	GP FOR LAW & LEGISLATIVE AFFAIRS BATHULA RAJ KIRAN (SC FOR A P H C)	KURNOOL
178	WP/9735/2011	MR. M.P. SANNIDHI RAO GUNTUR DIST Vs SECY LAW DEPT HYD & ANOTHER	K UDAYA SRI	GP FOR LAW & LEGISLATIVE AFFAIRS K SRINIVASA RAO G VIVEKANAND	GUNTUR
179	WP/4304/2013 IA 1/2026 Leave Petition	S.V.S.M. DATTU Vs THE HONOURABLE HIGH COURT OF JUDICATURE OF ANDHRA PRADESH	P DURGA PRASAD	P S P SURESH KUMAR	EAST GODAVARI

180	WP/24009/2013	D. VISWESWARA RAO & 5 ORS. Vs REGISTRAR (ADMN.) APHC HYD. & 15 ORS.	AKA VENKATARAMANA	K UDAYA SRI T V SRI DEVI G SAI NARAYANA RAO N ASHWANI KUMAR	VIZIANAGARAM
181	WP/21704/2014 IA 3/2015(WPMP 41686/2015) Fix an Early Date	S. RAMESH BABU PRAKASAM DIST. & 13 OTRS. Vs THE GOVT.OF A.P.LAWHYD.& 7 OTRS.	V SESHA KUMARI	GP FOR LAW & LEGISLATIVE AFFAIRS (AP) K RAMAMOHAN P S P SURESH KUMAR	PRAKASAM
182	WP/28913/2014	M.JANGAM REDDY S/O ESWARA REDDY Vs THE DISTRICT JUDGE	G V SHIVAJI	Y N VIVEKANANDA	YSR KADAPA
183	WP/6226/2015 IA 1/2026 Implead Petition	SMT. CH. VIJAYA DURGA E.G.DIST. & 15 OTRS. Vs THE REGISTRARADMN.HYD.& 2 OTRS.	G U R C PRASAD	GP FOR LAW & LEGISLATIVE AFFAIRS (AP) A JAYANTHI	EAST GODAVARI
184	WP/7342/2022	T R MADHUSUDHANA RAO Vs THE HIGH COURT OF JUDICATURE AT AMARAVATHI	S SYAMSUNDER RAO	VIVEK CHANDRA SEKHAR S GP FOR LAW LEGISLATIVE AFFAIRS	CHITTOOR

185.1,185.2 along with 185

185	WP/493/2023 IA 1/2023 Direction Petition	M/S. KRISHNA SAI GRANITES INDIA PVT LTD Vs THE DEPUTY ASSISTANT COMMISSIONER OF STATE AX 1	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX B V S CHALAPATI RAO Y V ANIL KUMAR (Central Government Counsel)	PRAKASAM
185.1	WP/2983/2023 IA 1/2023 Direction Petition	M/S. HIND GRANITES PRIVATE LIMITED Vs THE DEPUTY ASSISTANT COMMISSIONER OF STATE TAX-1	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX Y N VIVEKANANDA	PRAKASAM
185.2	WP/2991/2023 IA 1/2023 Direction Petition	M/S. KALIMA GRANITES Vs THE DEPUTY ASSISTANT COMMISSIONER OF STATE TAX - 1	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX Y N VIVEKANANDA	PRAKASAM
186	WP/29829/2023 IA 1/2023 Dispense with Petition IA 2/2023 Direction Petition IA 1/2025 Condone Delay in Rep IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition	UBER INDIA SYSTEMS PRIVATE LIMITED Vs JOINT COMMISSIONER OF CENTRAL TAX	SAI SUNDEEP MANCHIKALAPUDI	SANTHI CHANDRA (Jr. Standing Counsel for CBIC)	VISAKHAPATNAM
187	WP/34491/2025 IA 1/2025 Direction Petition IA 2/2026 Implead Petition	KETHANAGIRI TEJASRI Vs THE HIGH COURT OF ANDHRA PRADESH	G JAGADEESWAR	VIVEK CHANDRA SEKHAR S	SPS NELLORE

188.1,188.2 along with 188

188	WP/1673/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition IA 3/2026 Amendment Petition	J JEEVA Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	GP FOR LAW LEGISLATIVE AFFAIRS Y N VIVEKANANDA	CHITTOOR
188.1	WP/33256/2026 IA 1/2026 Direction Petition	KOMARAPU SUNIL Vs THE STATE OF ANDHRA PRADESH	M S S SWAYAM PRAKASH BABU	GP FOR SERVICES III GP FOR SERVICES I G VIVEKANAND	EAST GODAVARI

188.2	WP/33274/2026 IA 1/2026 Direction Petition	K SHYAM KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	M S S SWAYAM PRAKASH BABU	GP FOR SERVICES III GP FOR SERVICES I G VIVEKANAND	GUNTUR

INTERLOCUTORY(REVIEW PETITIONS))

189	IA/1/2025 Review Petition WP/24746/2021	M/S BIO GREEN PAPERS LTD Vs	M V SUBBA REDDY	GP FOR COMMERCIAL TAX GP FOR INDUSTRIES COMMERCE V SUDHAKAR REDDY	SRIKAKULAM
190	IA/2/2026 Review Petition WP/2298/2023	SYED MAKHBUL AHMED Vs THE HIGH COURT OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	B VASANTHA LAKSHMI B VASANTHA LAKSHMI	EAST GODAVARI
191	IA/1/2026 Dispense with Petition WP/2298/2023	SYED MAKHBUL AHMED Vs THE HIGH COURT OF ANDHRA PRADESH	MANOJ KUMAR BETHAPUDI	B VASANTHA LAKSHMI B VASANTHA LAKSHMI	EAST GODAVARI
192	IA/1/2024 Review Petition WP/21055/2023	GALI BHANU PRAKASH Vs	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	CHITTOOR
193	IA/1/2024 Review Petition WP/25994/2023	GALI SARASWATHI Vs	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	CHITTOOR
194	IA/1/2024 Review Petition WP/26031/2023	GALI JAGADISH CHANDRA PRAKASH Vs	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	CHITTOOR
195	IA/1/2024 Review Petition WP/26032/2023	SMT GALI LAVANYA Vs	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	CHITTOOR
196	IA/1/2026 Review Petition WP/9513/2024	THE STATION HOUSE OFFICER Vs G R M JEWELLERS	GP FOR HOME	G NARENDRA CHETTY GP FOR HOME G NARENDRA CHETTY GP FOR COMMERCIAL TAX	KURNOOL
197	IA/3/2026 Leave Petition WP/9513/2024	G R M JEWELLERS Vs THE STATION HOUSE OFFICER	G NARENDRA CHETTY	GP FOR HOME GP FOR HOME GP FOR COMMERCIAL TAX	KURNOOL
198	IA/2/2026 Suspension Petition WP/9513/2024	THE STATION HOUSE OFFICER Vs G R M JEWELLERS	GP FOR HOME	G NARENDRA CHETTY GP FOR HOME G NARENDRA CHETTY GP FOR COMMERCIAL TAX	KURNOOL
199	IA/1/2026 Review Petition WP/4147/2025	SATI EXPORTS INDIA PVT LTD Vs THE STATE OF AP	K ADI SIVA VARA PRASAD	GP FOR COMMERCIAL TAX A V BADRA NAGA SESHAYYA	SPS NELLORE
200	IA/2/2026 Review Petition WP/16544/2025	V NARESH BABU Vs THE HIGH COURT OF ANDHRA PRADESH	AISHWARYA NAGULA	B VASANTHA LAKSHMI R ANNAPURNA	CHITTOOR
201	IA/1/2026-Dispense with Petition WP/16544/2025	V NARESH BABU Vs THE HIGH COURT OF ANDHRA PRADESH	AISHWARYA NAGULA	B VASANTHA LAKSHMI R ANNAPURNA	CHITTOOR